

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Competition Appeal (AT) No. 63 of 2018**

**In the matter of:**

Meru Travel Solutions Pvt. Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Raju Ramachandran, Mr. Sonal Jain, Mr. Udyav Jain, Mr. Ichkanan Singh, Mr. Komal Sharma, Mr. Abir Roy and Ms. Prerna Advocates.

**For Respondent :-**Mr. Rohan Arora, Ms. YashikaMaheswari and Mr. Samar Bansal, for Respondent no. 3 to 4.  
Mr. Samar Bansal, Mr. Manan Shishodia and Ms. Devahuti Pathak, Advocated  
Ms. BulbuliRichong, Deputy Director, Advocates for CCI

**WITH**

**Competition Appeal (AT) No. 64 of 2018**

**In the matter of:**

Meru Travel Solutions Pvt. Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Raju Ramachandran, Mr. Sonal Jain, Mr. Udyav Jain, Mr. Ichkanan Singh, Mr. Komal Sharma, Mr. Abir Roy and Ms. Prerna Advocates.

**For Respondent :-**Mr. Rohan Arora and Ms. YashikaMaheswari, for Respondent no. 3 to 4.  
Mr. Gautam chaula and Shiv Johar  
Mr. Samar Bansal, Mr. Manan Shishodia and Ms. Devahuti Pathak, Advocated  
Ms. BulbuliRichong, Deputy Director, Advocates for CCI

**WITH**

**Competition Appeal (AT) No. 65 of 2018**

**In the matter of:**

Meru Travel Solutions Pvt. Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Raju Ramachandran, Mr. Sonal Jain, Mr. Udyav Jain, Mr. Ichkanan Singh, Mr. Komal Sharma, Mr. Abir Roy and Ms. Prerna Advocates.

**For Respondent :-**Mr. Rohan Arora, Ms. YashikaMaheswari and Mr. Samar Bansal, for Respondent no. 3 to 4.  
Mr. Samar Bansal, Mr. Manan Shishodia and Ms. Devahuti Pathak, Advocated  
Ms. BulbuliRichong, Deputy Director, Advocates for CCI

**WITH**

**Competition Appeal (AT) No. 66 of 2018**

**In the matter of:**

Meru Travel Solutions Pvt. Ltd.

.....**Appellant**

Vs

Competition commission of India & Ors.

.....**Respondents**

**Present:**

**For Appellant:-**Mr. Raju Ramachandran, Mr. Sonal Jain, Mr. Udyav Jain, Mr. Ichkanan Singh, Mr. Komal Sharma, Mr. Abir Roy and Ms. Prerna Advocates.

**For Respondent :-**Mr. Samar Bansal, Mr. Manan Shishodia and Ms. Devahuti Pathak, Advocated  
Ms. BulbuliRichong, Deputy Director, Advocates for CCI

**ORDER**

**13.02.2020-** Postthese Appeals for final 'Hearing' on **26<sup>th</sup> March, 2020** at  
2:00 P.M.

**(Justice Bansi Lal Bhat)**  
**Member (Judicial)**

**(Shreesha Merla)**  
**Member (Technical)**

SC/NN